



NOTIFICATION No. 86 / 2022


The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

S. No (1)	Name and Designation (2) <i>Thiru. / Tmt. / Selvi.</i>	Transferred and posted as (3)
1.	K. ARUN KUMAR , Judicial Magistrate I, Villupuram	Judicial Magistrate I, Vellore, Vice T.MUGIZHAMBIGAI, transferred
2.	T. MUGIZHAMBIGAI , Judicial Magistrate I, Vellore	Judicial Magistrate I, Tiruvallur, Vice V.RADIKA, transferred
3.	N. PANNEERSELVAM , Judicial Magistrate, Theni	Judicial Magistrate, Omalur, in the existing vacancy
4.	M. ARIVU , Judicial Magistrate I, Pudukkottai	Judicial Magistrate I, Ariyalur, Vice P.CHANDRASEKAR-II, transferred
5.	R. LALITHA RANI , Judicial Magistrate, Additional Mahila Court, Dindigul	Judicial Magistrate, Theni, Vice N.PANNEERSELVAM, transferred
6.	S. SENTHIL BABU , Judicial Magistrate I, Krishnagiri	Registrar, City Civil Court, Chennai, in the existing vacancy
7.	P. CHANDRASEKAR-II , Judicial Magistrate I, Ariyalur	District Munsif, Thiruvaiyaru, in the existing vacancy
8.	K.S. RAJESH KUMAR , Judicial Magistrate II, Usilampatty	Judicial Magistrate, Harur, Vice N.GOPALAKRISHNAN, transferred
9.	M. JAYANTHI , Judicial Magistrate I, Namakkal	Judicial Magistrate I, Pudukkottai, Vice M.ARIVU, transferred
10.	E. SELVARAJ , Judicial Magistrate I, Dharmapuri	Judicial Magistrate I, Namakkal, Vice M.JAYANTHI, transferred
11.	V. RADIKA , Judicial Magistrate I, Tiruvallur	Judicial Magistrate I, Villupuram, Vice K.ARUN KUMAR, transferred
12.	N. BHARATHIRAJAN , Judicial Magistrate, Uthagamandalam	Additional District Munsif, Pollachi, Vice P.SUBHASHINI, transferred

S. No (1)	Name and Designation (2) <i>Thiru. / Tmt. / Selvi.</i>	Transferred and posted as (3)
13.	N. SIVAPALANI , Judicial Magistrate I, Cuddalore	District Munsif-cum-Judicial Magistrate, Thiruvaidaimarudhur, in the existing vacancy
14.	A. SURESH BABU , Judicial Magistrate, Additional Mahila Court, Cuddalore	Judicial Magistrate, Tiruchencode, Vice SOUMYA MATHEW, transferred
15.	L. VANAJA , District Munsif cum Judicial Magistrate, Vanur	Judicial Magistrate I, Cuddalore, Vice N.SIVAPALANI, transferred
16.	N. GOPALAKRISHNAN , Judicial Magistrate, Harur	Judicial Magistrate I. Coimbatore, Vice A.PRABU, transferred
17.	P. SUBHASHINI , Additional District Munsif, Pollachi	Judicial Magistrate I, Tiruchirappalli, Vice K.KARTHICK ASATH, transferred
18.	N. TAMILINIAN , Judicial Magistrate III, Coimbatore	Judicial Magistrate, Uthagamandalam, Vice N.BHARATHIRAJAN, transferred
19.	SOUMYA MATHEW , Judicial Magistrate, Tiruchencode	Judicial Magistrate, Additional Mahila Court, Dindigul, Vice R.LALITHA RANI, transferred
20.	S. KIRTHIKA , Additional District Munsif, Mayiladuthurai	Judicial Magistrate III, Coimbatore, Vice N.TAMILINIAN, transferred
21.	K. KARTHICK ASATH , Judicial Magistrate I, Tiruchirappalli	Judicial Magistrate I, Krishnagiri, Vice S.SENTHIL BABU, transferred
22.	A. PRABU , Judicial Magistrate I, Coimbatore	Judicial Magistrate I, Dharmapuri, Vice E.SELVARAJ, transferred

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.05.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL


12.05.22
(S.O)